

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP 13(ND)/2010**

**PRESENT: MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2018**

**NAME OF THE COMPANY: Sh. Kapoorchand A. Sanghvi & Ors. V/s. M/s. TI  
Steels Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
<b>For the Petitioner:</b>		None		
<b>For the Respondent:</b>		Ms. Gurkamal Hora Arora and Mr. Gurcharan Singh, Advocate		

**ORDER**

No time left. Renotify this case on 19<sup>th</sup> February, 2019.



**(Ina Malhotra)  
Member (J)**